

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1799 of 2018 in  
DFR NO. 4243 of 2018**

**Dated: 13<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra Veej Grahak Sangathana ..... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Soumik Ghosal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

**IA NO. 1799 OF 2018  
(Application for urgent listing)**

For the reasons set out in the application, list the matter on **16-1-2019** subject to curing the defects.

The Application is disposed of.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**